

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

231. IA/45/2022 CA/347/2022 CA/91/2023 CP/395(MB)2021

**IN THE MATTER OF**

NAVIN CHAPSHI SHAH

... Petitioner

Vs

ANUSMERA REALTY AND INFRAPRIVATE LIMITED

... Respondent

U/s 73(4) of the Companies Act, 2013

**Order Delivered on 22.05.2024**

CORAM:

SHRI K. R. SAJI KUMAR  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

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**ORDER**

Adjourned to **26.06.2024 for further consideration.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
K. R. SAJI KUMAR  
Member(Judicial)

/Ziyaul/